

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF OURANOS FOODS AND BEVERAGES
PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Ouranos Foods and Beverages Private Limited
2.	Date of incorporation of corporate debtor	1 st January' 2015
3.	Authority under which corporate debtor is incorporated / registered	RoC- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15122DL2015PTC274900
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office - 59-A/19, Plot No.44, F/F, Gali No.- 3, Guru Nanakpura, Laxmi Nagar Delhi – 110092 Principal Office - 1 - 1051, PatlaKhindora Road, Modi Nagar, Ghaziabad, UP Principal Office – 2 - 3/67,1st Floor, Sector 2, Rajendra Nagar, Sahibabad, Ghaziabad, UP
6.	Insolvency commencement date in respect of corporate debtor	4 th August' 2020 (Order pronounced on 29 th July' 2020, however IRP received copy of order on 4 th August' 2020)
7.	Estimated date of closure of insolvency resolution process	31 st January' 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name – Sanjay Garg Reg. No. - IBBI/IPA-001/IPP01865/2019-20/12919
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Regd. Address - 193 Agroha Kunj, Sector 13, Rohini, North West, Delhi – 110085 Regd Email id - kronedelhi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Communication Address – Osrik Resolution Pvt Ltd, 9 th Floor, 908, D Mall, Netaji Subhash Place, Pitampura, Delhi – 110 034 Communication Email Id - ip.ouranosfoods@gmail.com
11.	Last date for submission of claims	18 th August' 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link : https://www.ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi, Bench IV has ordered the commencement of corporate insolvency resolution process of Ouranos Foods & Beverages Pvt Ltd on **29th July' 2020, (IRP received copy of order on 4th August' 2020)**

The creditors of Ouranos Foods & Beverages Pvt Ltd are hereby called upon to submit their claims with proof on or before 18th August' 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SANJAY GARG
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P01865/2019-2020/12919
Add: 193, Agroha Kunj, Sector-13, Rohini,
Delhi-110085
Email: kronedelhi@gmail.com
Contact No: +91-9871324555

Sanjay Garg,

Interim Resolution Professional, Ouranos Foods and Beverages Pvt Ltd

IP Registration Number : IBBI/IPA-001/IP-P01865/2019-20/12919

Regd Address: 193 Agroha Kunj, Sector 13, Rohini, North West, Delhi – 110085

Date: 07.08.2020

Place: Delhi